

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1967

ANSWERED ON:23.08.2012

SARDAR SAROVAR DAM

Solanki Shri Makhansingh;Vasava Shri Mansukhbhai D.

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether all the people affected by Sardar Sarovar Dam project have been rehabilitated;

(b) if so, the total amount of compensation being provided so far to the affected people displaced due to the Sardar Sarovar Dam project; and

(c) the details of the villages where the said compensation is yet to be provided and the amount of compensation likely to be paid to them?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) No, Madam.

The construction of Sardar Sarovar Dam(SSD) at the full dam height FRL 138.68m.will result in displacement of 46722 families known as Project Affected Families(PAFs) involving 244 villages.

Out of 46722 PAFs, 46461 PAFs had already been resettled. The resettlement of the balance 261 PAFs, are in progress.

(b) & (c) The status of payments of compensation is as under:

State	Rs. In crores		Amount Paid	Balance amount payable
	Total Compensation Amount	of compensation		

Madhya Pradesh	335.64	304.47	31.17	
Maharashtra	6.11	5.60	0.51	
Gujarat	2.92	2.92	-	
Total	344.67	312.99	31.68	

The Land Acquisition Award(LAQ) has already been passed in all the concerned States namely; Madhya Pradesh, Maharashtra & Gujarat for the Sardar Sarovar Dam (SSD). There is no original award pending in the States.

The amount of compensation balance for payments are Rs. 31,17 crores in M.P. and Rs.51 lakhs in Maharashtra are mainly due to title/ownership disputes or litigation etc.